

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00963/2017

Date of decision: 16.01.2019

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

M.K. Rajan, aged 65 years, s/o Kunju,
Machampilly House, Mattoor, Kalady P.O.
Ernakulam District (Retired as Processing Technologist,
National Institute of Fisheries Post Harvest Technology
and Training, Kochi 682 016.

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Applicant

(By Advocate – Mr.M.R.Gopalakrishnan Nair)

V e r s u s

1. Union of India,
Represented by the Secretary to the Government of India,
Ministry of Agriculture, Department of
Animal Husbandry and Dairying,
Krishi Bhavan, New Delhi 110 001.
2. The Secretary,
Ministry of Personnel Public Grievances and Pension,
Department of Personnel and Training,
New Delhi.
3. The Director, National Institute of
Fisheries Post Harvest Technology and Training,
Kochi 682 016.

..... **Respondents**

(By Advocate – Mr.Thomas Mathew Nellimoottil, Sr.PCGC)

This Original Application having been heard on 16.01.2019, the Tribunal on same day delivered the following:

O R D E R (ORAL)

Per: E.K.Bharat Bhushan, Administrative Member:

It is submitted by the learned counsel for the applicant that the applicant is no more.

2. By recording the above submission of the learned counsel for the applicant, the O.A. is closed.

3. No order as to costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

sj*

List of Annexures of the Applicant in O.A. No. 180/00963/2017

Annexure A8 - The true copy of the No.A1/7-2/2011 dated 14.11.2017.

Annexure A1 - The true copy of O.M. No. 35034/1/97-Estt (D) dated 9.8.1999.

Annexure A2 - The true copy of extracts of relevant portion of OM No.35034/1/97-Estt (D) Vol.(IV) dated 18.7.2001.

Annexure A3 - The true copy of the extracts of the Modified Assured Career Progression Scheme.

Annexure A4 - The true copy of Office Order No. F.1-2/2008 E.II dated 17.11.2008.

Annexure A5 - The true copy of the order dated 22.1.2010 in O.A.No.142/2009

Annexure A6 - The true copy of the order dated 28.11.2016 in W.P. © No. 16496/2010.

Annexure A7 - The true copy of the said representation dated nil.

Annexure A9 - The true copy of the certificate dated 24.10.2017.

Annexures of Respondents

Annexure R.1 - A true copy of the order dated 12.04.2022 in OA 175/2001 of this Tribunal.

Annexure R.2 - A true copy of the judgement dated 07.06.2005 of the Hon'ble High Court of Kerala in OP No. 18940/2002.

Annexure R.3 : A true copy of the order dated 16.08.2006 of the Hon'ble High Court of Kerala in R.P.No.242/2006.

Annexure R.4 : A true copy of the Recruitment Rules for the post of Deputy Director (Processing & Marketing) is produced herewith.

Annexure R.5 : A true copy of UO No. 56/2011-IC dated 14-05-2012.
